

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to lay on the Table:-

- (1) A copy of Notification No. 24/2018-Cusotms (Hindi and English versions) published in Gazette of India dated 6th February, 2018, together with an explanatory memorandum seeking to further amend Notification No. 50/2017-Customs dated 30.6.2017 so as to increase import duty on sugar (Raw sugar, Refined or White sugar, Raw sugar if imported by bulk consumer) under tariff head 1701, from the present 50% to 100% with immediate effect and without an end date under Section 159 of the Customs Act, 1962.

(Placed in Library. See No. LT 8701/16/18)

- (2) A copy of Notification No. 25/2018-Cusotms (Hindi and English versions) published in Gazette of India dated 6th February, 2018, together with an explanatory memorandum seeking to increase BCD tariff rate on Chana (chickpeas), falling under Tariff heading 0713 20 00, of the First Schedule to the Customs Tariff Act, 1975 from 30% to 40% under sub-section (7) of Section 9A of the said Act.

(Placed in Library. See No. LT 8702/16/18)

22 26 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, February 7, 2018/Magha 18, 1939 (Saka).